

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. HUD-LIT0MISC/90/2021-01-H&UDD dated 25.08.2021

GOVERNMENT ORDER NO:- 4370 –JK (LD) of 2021

DATED:- 27 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including contempt petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27 - 08 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.4370-JK(LD) of 2021 dated 27.08.2021

S. No.	Number of the Case	Title of the case.	Officer nominated as OIC Litigation.
1.	OWP No. /2021	Khalid Salam V/s UT of J&K & Others	Imtiyaz Ahmad Tehsildar Kokernagh
2	OWP No. 2212/2019	Bal Krishna Tickoo V/s UT of J&K & Other	(Addl. Charge MC kokernagh)
3	WP (c) No. 209219/2019	Sajad Ahmad Shah V/s UT of J&K & Other	Shri Wali Mohammad Wani MC Bandipora
4	SWP No. 632 No..2020 OA No. 2021	Imtiyaz Ahmad Rather V/s UT of J&K & Other	
5	OWP No. 2020	Mohammad Shafi Wani V/s UT of J&K & Other	
6	WP (c) No. /2020	Hilal Ahmad Malla & Ors V/s UT of J&K & Others	
7	WP (c) No. 173/2021	Parvez Ahmad Rather & Ors V/s UT of &K & others	
8	OM No. 173/2021	Sofi Waseem & others V/s Ut of J&K & Others	
9	OA No. /2021	Abdul Majid Lone V/s UT of J&K & Other	
10	OWP No. /2021	Inhabitants of village New colony dudwan & Branwari Kupwara V/s UT of J&K & other	
11	SWP No. 141/2021	Mohammad Dawood Mir V/s UT of J&K & other	Shri Anees Ahmad Chowdhary MC Kupwara
12	WP (c) No. /2021	Altaf Hussain Bhat & Others V/s UT of J&K & Others	Shri Imtiyaz-ul- haq MC Barammullah
13	WP (c) No. /2020	Gurdeep Kour V/s ut of J&K & Other	
14	SWP No. 2803/2018	Ghulam Hassan Beigh V/s State of J&K & others	
15	SWP No. 2822/2018	Mushtaq Ahmad Zargar	

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		V/s State of J&K & others	
16	SWP No. 2821/2018	Mohammad Subhan Ganai V/s State of J&K & Others	
17	SWP No. 2798/2018	Shakoor Ahmad Parray V/s State of J&K & Others	
18	WP (c) No.3266/2019	Saif-ud-din Bhat and Ors V/s State of J&K & Others	
19	WP (c) No. 2092/2020	Mohammad Saleem Malik V/s UT of J&K & Others	
20	SWP No. /2020	Khazir Mohammad Dar V/s UT of J&K & Others	
21	CPSW No./2020	Ashiq Hussain War V/s UT of J&K & Others	
22	WP (c) No. /2020	Nazir Ahmad Lone V/s UT of J&K & Others	
23	OWP No. 111/2018	Abdul Hamid Wani V/s Govt. of J&K & Others	
24	WP (c) No. 297/2021 cw PIL No. 5/2018	Inhabitants of Villages Parigam, Wanpòra and Tumchi Nowpora V/s Govt. of J&K & Others	Shri M. Iqbal Bhat MC Pampore
25	WP (c) No. 899/2021	Mohammad Afzal Sheikh V/s UT of J&K & Others	
26	WP (c) No. 10/2021	Feroz Habib Darzi V/s UT of J&K & Others	Shri Naveed Ajaz MC Ganderbal
27	OWP No. /2021	Muneer Ahmad Zargar V/s UT of J&K & Others	Shri shahid Yousuf Bhat MC Khansahib
28	OWP No. 474	Inhabitants of Chaira, Sehpora, S.k Poora V/s UT of J&K & Others	
29	SWP No. /2020	Farooq Ahmad Deva V/s UT of J&K & Others	
30	OA No /2020	Shaheen Jan & Ors V/s UT of J&K & Others	

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31	SWP No. /2021	Farooq Ahmad Shah V/s UT of J&K & Others	Shri Suhail Malik MC bijbehara
32	WP (C) No. 819/2021	Javaid Ahmad Teli V/s UT of J&K & Others	
33	WP (C) No. 1860/2020	Jahangir Ahmad Bhat V/s UT of J&K & Others	
34	SWP /2020	Mubarak Sheikh V/s UT of J&K & Others	
35	OWP No. /2021	Ghulam Rasool Bhat V/s UT of J&K & Others	
36	WP (C) No. 887/2021	Altaf Hussain Bhat & Ors V/s UT of J&K & Others	
37	WP (C) No. 2040/2020	Gowhar Ahmad Singh & Ors V/s UT of J&K & Others	

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